

(iii) DIFFICULTIES BEING FACED BY FRUIT GROWERS OF KASHMIR TO BILLING THEIR PRODUCE IN DELHI.

**PROF. SAIFUDDIN SOZ (Baramulla) :** The horticulture industry in Kashmir valley did go through a phase of Development which brought prosperity to the people involved directly or indirectly in this industry. The fact, however, remains that Central Government did not give it adequate attention. The industry has faced various difficulties, particularly in the sphere of marketing. The manner in which various kinds of fruit are auctioned in the sole market for Kashmir fruits at Azadpur, Delhi, is detrimental to the interests of this industry. It is only a handful of families in Delhi who control the market in Azadpur; and members of the same families organize a 'pool' in the auctions daily, to see that a price is offered which suits them. The malpractices in the auction leave a substantial margin of profit for 'Arahtis' of Delhi, while the growers are left high and dry. The middlemen have to go, and the Union Ministry of Agriculture has to rise to the occasion.

(iv) DEMAND OF NATIONAL CAMPAIGN COMMITTEE FOR A MEETING WITH CENTRAL TRADE UNIONS REGARDING CONSUMER PRICE INDEX NUMBERS.

**SHRI SUDHIR GIRI (Contai) :** Sir, the move of the Central Government to introduce a new series of the Consumer Price Index Numbers, with 1981-82 as the base year, in the light of the recommendations of the Seal Committee, is highly objectionable. The Government of India, instead of calling a tripartite meeting to consider the entire question, appointed another committee of officials only, to go into the matter. The Seal Committee had turned down the recommendations of the Rath Committee, like correction of the 1960 series of 8 points, appointment of tripartite committees to supervise the compilation of index at each State and Central level, and certain other improvement in the machinery of price collection. Opposing this move of the Government, the National Campaign Committee of

Central Trade Unions demanded a meeting of the Central trade unions at the central level, before conducting the family budget studies for the new series. But the Government have not taken the trade unions into confidence, resulting in workers losing crores of rupees every month in the form of Dearness Allowance, as the Consumer Price Index Numbers do not reflect the real price rise. Therefore, the National Campaign Committee does not accept the recommendations of the Seal Committee, and introduction of a new series. I, therefore, urge upon the Government to consider the demand of NCC for a meeting with the Central trade unions to discuss the recommendations of both the Rath Committee and the Seal Committee, so that proper steps can be taken to correct the existing series.

(v) DEMAND FOR CHANGE IN TIMINGS OF CERTAIN TRAINS.

**श्री सत्य नारायण जटिया (उज्जैन) :** उपाध्यक्ष महोदय, मैं नियम 377 के अधीन निम्नलिखित विषय की ओर ध्यान दिलाना चाहता हूँ :

रेल यात्रा में जनता को अधिकाधिक सुविधा तथा सुरक्षा हेतु विशेष उपाय किया जाना चाहिए जिसमें जनता की यात्रा सुगम सुरक्षित और सुविधाजनक हो सके। पश्चिम रेलवे की बम्बई अमृतसर के बीच वाली 25 डाउन तथा 26 अप रेलगाड़ी में साबरमती एक्सप्रेस को नागदा जंक्शन पर कनेक्शन दिए जाने हेतु समय चक्र में परिवर्तन करने की आवश्यकता है। साबरमती एक्सप्रेस का खाचरोद स्टेशन पर स्टापेज निरस्त कर दिया है जिसे पुनः स्वीकृत कर स्टापेज दिया जाना चाहिए। स्टापेज निरस्त करने के कारण जनता में रोष और असंतोष व्याप्त है। रतलाम से अजमेर की ओर दोपहर में जाने वाली मीटर गेज रेल गाड़ियों का समय परिवर्तन करने के कारण रेल यात्रियों को असुविधा है। अतएव समय चक्र पूर्ववत् किया जावे।

इस हेतु 72 डाउन अथवा 90 डाउन रेलगाड़ी के वर्तमान समय चक्र में आवश्यक परिवर्तन किया जाय। दोपहर 4 बजे उपरान्त रतलाम से अजमेर की ओर से गाड़ी चलाने पर अधिक सुविधाजनक होगा। विक्रमगढ़ बालोट, महिंदपुर रोड और खाचरोद में ग्रीष्मकालीन